

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

52-54

T.C.S.P. No. 35/(MAH)/2017
M.A No. 372/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: The Federal Bank Limited
V/s.
M/s. Spectra Motors Pvt. Ltd.

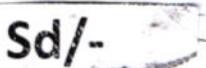
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|-------------|---|
| 52 | Adv.Durga S.Soni i/b Adv. Vinek S.Saunt | Applicant |  |

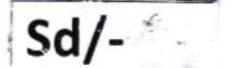
ORDER

MA 372/2017 IN TCSP 35/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.1.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)